

prices of rubber and nylon cord have gone up internationally. But their price rise is very high when compared with other countries.

**DR. DATTA SAMANT:** I am dealing with three or four companies like CEAT, Modi, Dunlop and MRF. They are controlling about 79% of the production of this country and they regulate the prices. It is the need of the people because tyre is a requirement for any vehicle. It is high time the Government controlled the prices and gave more licences to see that there is some competition.

**SHRI J. VENGAL RAO:** Dr. Datta Samant is the labour leader in the Modi Rubber in Bombay. He knows it very well.

**DR. DATTA SAMANT:** The prices went up by 20% in the last two years.

**SHRI J. VENGAL RAO:** To control these prices only we allowed for the first time in the history of this country the OGL import of these truck tyres.

**SHRI S. JAIPAL REDDY:** I would like to know from the Minister whether the Government would not consider the measure of seeking to control the prices through certain mechanism rather than allowing the import through OGL. The Minister is aware that the foreign exchange position of the country is rather in a bad shape and we cannot afford this kind of liberal import. Therefore would the Minister be illiberal to the tyre manufacturers?

**SHRI J. VENGAL RAO:** It seems Mr. Jaipal Reddy has supported the tyre manufacturers. We are allowing only one time import to teach a lesson to the tyre manufacturers.

**SHRI S. JAIPAL REDDY:** I have asked him to intervene to control the prices.

**MR. SPEAKER:** Next question.

**SHRI S. JAIPAL REDDY:** He did not answer my question.

### **Pending Applications for Electricity Connections in Mayur Vihar (Phase 2), Delhi**

\*77. **SHRI HAROOBHAI MEHTA  
SHRI MUKUL WASNIK:**

Will the Minister of ENERGY be pleased to state:

(a) whether a large number of cooperative group housing societies have applied to the Delhi Electric Supply Undertaking for provision of electricity in Mayur Vihar (Phase-2), Delhi;

(b) if so, the details of the applications pending with the DESU;

(c) whether the Samachar Cooperative Group Housing Society, promoted by journalists, have also applied for the electrification of their housing complex; and

(d) if so, the action taken thereon?

**THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI):** (a) and (b). According to Delhi Electric Supply Undertaking, as on 3rd November, 1988, only five Cooperative Group Housing Societies, namely Sadar, Samachar, Vasant, Educational and Manas Vihar had made formal requests for undertaking electrification of their colonies in Mayur Vihar Phase-II.

(c) and (d). Yes, Sir. According to DESU the electrification scheme in respect of Samachar Cooperative Group Housing Society has been repaired after receipt of the built up space for two electric substations from the Society on 24.10.1988. The case is being processed further in the DESU.

**SHRI HAROOBHAI MEHTA:** What is the time frame by which.....

**MR. SPEAKER:** The Question House is over.

*(Interruptions)*

THE MINISTER OF ENERGY (SHRI VASANT SATHE): We want to assure that these Samachar and other societies should be able to get power connection within the next three months. We coordinate the working with DDA and with others to see that the deposits are made so that the work can be completed.

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WRITTEN ANSWERS TO QUESTIONS

*[English]*

**Documentary on Shri Jayaprakash Narayan**

\*61. SHRI MOHD. MAHFOOZ ALI KHAN:  
 PROF. CHANDRA BHANU DEVI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Doordarshan has rejected telecasting a documentary film on Shri Jayaprakash Narayan;

(b) if so, the reasons therefor;

(c) whether Government propose to review the decision; and

(d) if not the reasons therefor?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): (a) and (b). A 30-minute documentary film titled 'JP' produced by Athma Ram Films, Bombay and offered for telecast, was not found suitable for telecast on technical grounds.

(c) and (d). No, Sir. The decision already taken is considered to be in order.

**Export of Chemicals and Petrochemicals**

\*62. SHRI G.S. BASAVARAJU:  
 SHRIMATI BASVARAJESH-WARI:

Will the Minister of INDUSTRY be pleased to state:

(a) whether a plan has been drawn up to push up the exports of chemicals and petrochemicals to Rs. 2300 crores by the end of the Seventh Plan;

(b) if so, the details of the plan;

(c) what were the exports during 1987-88; and

(d) the target fixed for exports of chemicals and petrochemicals during 1988-89 and to what extent it has been achieved?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). Revised enhanced targets have only been fixed for 1988-1989 for export of chemicals and petrochemicals products. These have not yet been fixed for the last year of the 7th Plan i.e. 1989-90.

(c) Exports of chemicals, petrochemicals and allied products in 1987-88 were Rs. 1280.50 crores.

(d) Revised target fixed for 1988-89 for export of these products is Rs. 1900 crores. Exports of Rs. 619.75 crores have been achieved for the 5 month period of April-August, 1988 against a figure of Rs. 367.42 crores of the same period of last financial year.

**Agitation by Telecommunication Technicians**

\*63. SHRI NARAYAN CHOUBEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the agitation started by the